

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 843
TO BE ANSWERED ON 14TH DECEMBER, 2018**

BAN ON SMOKING

843. SHRI PRAHLAD SINGH PATEL:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government is considering a ban on smoking in public places;
- (b) if so, the details thereof;
- (c) whether the Government proposes to ban tobacco which is the biggest killer and is the cause of oral cancer in the country; and
- (d) if so, the details thereof and action taken by the Government in this direction?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SMT. ANUPRIYA PATEL)**

(a) & (b): As per Section-4 of Cigarettes and Other Tobacco Products (Prohibition of Advertisement and Regulation of Trade and Commerce, Production, Supply and Distribution) Act, 2003 (COTPA, 2003) and Rules made thereunder, there is prohibition of smoking in public places except in Designated Smoking Areas (DSA) as permitted under the Act.

(c) & (d): There is no proposal to ban tobacco completely. However, under COTPA, 2003, there is prohibition of smoking in public places, ban on sale of cigarette or any other tobacco product to and by persons below the age of eighteen years, ban on sale of cigarette or any other tobacco product within 100 yards of educational institutions and ban on promotion/advertisement of cigarettes or any other tobacco products.

Further, there is ban on food products containing tobacco or nicotine, such as Gutkha, under the Food Safety Regulations issued in 2011 under the Food Safety & Standards Act, 2006.